

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Compassionate appointment of Shri Mukul Bakshi S/o Late Sanjeev Bakshi (Ex-section officer) R/o Boota Nagar, Jammu under SRO-43 of 1994.

ORDER

No. 548

Dated: 24-07-2017

In terms of Jammu and Kashmir (Compassionate Appointment) Rules, 1994 (SRO-43 of 1994), Shri Mukul Bakshi S/o Late Sanjeev Bakshi (Ex-section officer) R/o Boota Nagar, Jammu is temporarily appointed as Junior Assistant in the Pay Scale of Rs. 5200-20200 plus Grade Pay of Rs. 1900/- and is posted as Copyist in the Court of Munsiff/JMIC, Katra against available vacancy.

Note:

- i) The appointee is directed to join his place of posting within a period of 21 days from the date of issuance of this order;
- ii) The Presiding Officer, before whom the appointee has to join, shall get all the testimonials of the appointee verified from the concerned authorities before drawl of his salary.

By Order.

Self-

**(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice**

No. 1643-49/PSY-396

Dated: 24-07-2017

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
 - 2 Registrar Vigilance, High Court of J&K, Srinagar.
.....for information.
 - 3 Pr. District & Sessions Judge, Reasi/Kathua for information.
 - 4 Munsiff/JMIC, Katra for information and necessary action.
 - 5 Chief Accounts Officer, High Court of J&K at Srinagar for information.
 - 6 Shri. _____
for compliance.
- ✓ I/C NIC for uploading in High Court Website.

(G.M. Parray)
**(G.M. Parray)
Joint Registrar.**

24-7-2017
24/7/2017